

Eco-friendly technologies and pollution factors in textile industry

4072. SHRI SUSHIL KUMAR SAML
BHAJI RAO SHINDE:

SHRIMATI VEENA VERMA:

SHRI MURLIDHAR CHAN-
DRAKANT BHANDARE:

Will the Minister of TEXTILES be pleased to state:

(a) whether any Action Plan has been laid down for introducing eco-friendly technologies and eliminating the pollution factors in textile industry in the country; and

(b) if so, the details thereof indicating the plan of implementation and the different phase contemplated there under alongwith the total estimated cost thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b) Action Plan as such has not been formulated. However, Government is encouraging adoption of eco-friendly technology in the textile sector.

Regulation of overtime allowance

4073. SHRI TRIDIB CHAUDHURI:
Will the Minister of TEXTILES be pleased to state:

(a) whether an office Memorandum was issued by this Ministry in July, 1991 regulating sanction of overtime allowance to staff;

(b) whether these instructions are being followed/observed in the office of Development Commissioner (Handicrafts), Varanasi; and

(c) if so, the details thereof and if not what action has been taken or is proposed to be taken against the erring officials?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Yes, Sir.

(b) Yes, Sir.

(c) The work is so organised as to minimise the need for detaining the employees after normal office hours, as per the economy instructions issued by the Government.

Indications of Officers in Central Textile Mills

4074. SHRI GHUFRAN AZAM:
Will the Minister of TEXTILES be pleased to state:

(a) whether Srinivasan Committee had indicated some of the officers working in the textile mills under the control of Central Government for major defaults;

(b) whether some of these officers were also identified for departmental action by CBI and the case in respect thereof still pending;

(c) whether a few of them have been granted extension of service; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Srinivasan Committee appointed by the Ministry of Textiles in April, 1986, to assess the performance and capabilities of top management of National Textile Corporation had rated some of the Board level officers as "Poor".

(b) to (d) Information is being collected and will be laid on the Table of the House.